

(iii) Arousing safety consciousness amongst workers through periodic safety campaign and other safety educational programmes including effective inter-personal communication.

Changes suggested in Policy for Import and Export of Steel

2177. SHRI MADHAVRAG SCINDIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether All India Stainless Steel Industries Association have suggested for changes in the import and export policy for stainless steel:

(b) if so, the details of the suggestions submitted by the Association;

(c) whether Government are considering these suggestions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) The suggestions mainly are for continuing the policy for direct allotment of stainless steel plates, sheets and strips by the canalising agency on a long term basis without any restriction on thickness, quality, dispensation of "No objection certification", reduction of prices, consideration of advance licence application from exporters of stainless steel products without production of export orders, allowing direct import/clearance from bonded warehouse for the exporters of stainless steel products and delegation of powers to the regional licensing authorities for taking decisions on advance licence applications.

(c) and (d) All relevant aspects, including the above suggestions are being considered while formulating the policy for the next year.

Non-Payment of Salary to Watch and Ward Staff of Aluminium Corporation of India

2178. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware of the fact that the Watch and Ward staff who are still on duty in Aluminium Corporation of India which is under lock out since last few years, have not been getting their salary for last two months; and

(b) if so, will the Government take necessary steps so that the Watch and Ward staff who are still on duty do get their due salary?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) The Corporation has reported on 3-3-1978 that salary for security and other essential staff for January, 1978 was still not paid owing to lack of resources and stoppage of disbursement of loan sanctioned by Industrial Reconstruction Corporation of India Ltd. since October, 1977; and that it had since succeeded in making alternative arrangements for funds for paying salary for January and February, 1978.

Employment to Dependent of Harijan Workmen of BCCL killed in Firing

2179. SHRI A. K. ROY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the judicial enquiry in the Sijua firing on 15 November, 1973 killing six Harijan workmen of BCCL in Dhanbad by the security force of the management found the firing unjustified;

(b) whether even after the report no compensation and employment were given to the dependent of the victims; and